

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 14<sup>th</sup> February, 2014

No. HC.VII-04/2014/797 /A. On his service being required by the Gauhati High Court, Guwahati, Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the power conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Pranjal Das, District and Sessions Judge, Tinsukia, an Officer in Grade-I of the Assam Judicial Service, as Registrar (Judicial) of the Gauhati High Court, Guwahati in his Grade Pay plus other allowances admissible under the Rules with effect from the date of taking over charge vice Shri Aparesh Chakravarty. Shri Das shall take charge of the office of the Registrar (Judicial), Gauhati High Court, Guwahati on or before 25-02-2014.

By order,

Sd/- M.K. Bhattacharjee,  
**REGISTRAR GENERAL**

Memo No. HC.VII-04/2014/<sup>798</sup>/<sub>823</sub> /A.

Dated 14-02-2014

**Copy to:-**

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to place the service of Shri Pranjal Das, District and Sessions Judge, Tinsukia, an Officer in Grade-I of Assam Judicial Service, at the disposal of the Gauhati High Court, Guwahati with effect from the date of his joining at the Gauhati High Court, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl
4. The District and Sessions Judge, \_\_\_\_\_
5. The Judge, Designated Court, Assam, Guwahati
6. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/ Cachar, Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati
13. The Member, MACT, \_\_\_\_\_
14. The Special Judge, Addl. CBI Court, No.1 & II, Assam, Chandmari, Guwahati
15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
16. Shri Pranjal Das, District and Sessions Judge, Tinsukia. He is requested to hand over charge of his Court and Officer to the Addl. District and Sessions Judge, FTC, Tinsukia and join his new assignment positively in the forenoon of 25-02-2014.
17. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati

18. The Chief Judicial Magistrate, \_\_\_\_\_
19. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
20. The Director, Law Research Institute, Gauhati High Court, Guwahati
21. Special Officer, Translation Wing, Gauhati High Court, Guwahati
22. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati
23. The Superintendent (\_\_\_\_\_), Gauhati High Court, Guwahati
24. The System Analyst, Gauhati High Court, Guwahati for uploading this  
Notification in the Gauhati High Court Website
25. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar  
(Administration)/ Registrar (Judicial), Gauhati High Court, Guwahati
26. The Deputy Director, Printing & Stationery, Assam Govt. Press,  
Bamunimaidan, Guwahati for publication of the Notification in the Assam  
Gazette.

*AB*  
**REGISTRAR GENERAL**

*M. J.*  
*24-02-24*